

in Lok Sabha, I am directed to enclose herewith the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1979, as passed by Lok Sabha at its sitting held on the 9th May, 1979."

## (II)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Estate Duty (Distribution) Amendment Bill, 1979, as passed by Lok Sabha at its sitting held on the 9th May, 1979."

## (III)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Union Duties of Excise (Distribution) Bill, 1979, as passed by Lok Sabha at its sitting held on the 9th May, 1979."

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

## (IV)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1979, as passed by Lok Sabha at its sitting held on the 9th May, 1979."

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of each of the Bills on the Table.

### THE BUDGET (GOA, DAMAN AND DIU) 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): With your

permission, I beg to lay a statement (in English and Hindi) of the estimated receipts of expenditure of the Union Territory of Goa, Daman and Diu for the year 1979-80.

### STATEMENT BY MINISTER

#### Appointment of expenditure Commission

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): With your permission, Sir,....

SOME HON. MEMBERS: What about Aligarh?

SHRI JAGJIT SINGH ANAND (Punjab): What about special mentions?

MR. DEPUTY CHAIRMAN: This is a formal business.

SHRI SATISH AGARWAL: Sir, on behalf of the Deputy Prime Minister, I have to make this statement. While presenting the Budget for 1979-80, the Deputy Prime Minister had expressed concern regarding the growing volume of Government expenditure and announced that the Government would appoint a Commission with suitable terms of reference to conduct a comprehensive inquiry into its expenditure. The Government has now finalised.

MR. DEPUTY CHAIRMAN: You lay it on the Table of the House.

SHRI SATISH AGARWAL: Sir, with your permission, I beg to lay it on the Table of the House. [Placed in Library. See No. LT-4542/79]

### RE. SPECIAL MENTIONS

SHRI G. C. BHATTACHARYA (Uttar Pradesh): If you take up special mentions, the Aligarh business will not come up. Yesterday you gave the direction that the Government would make a statement. But it would not be taken up if special mentions come up. I would only request my friend to give more importance to the Aligarh issue and